

IN THE COURT OF THE JUDICIAL MAGISTRATE, VADIPATTI

Present: Tmt.T.Sindhumathi M.L.,

Judicial Magistrate, Vadipatti

Dated this the 08th day of September 2020

Forest Cr.No.09/2020

Cr.M.P.No.1439/2020

\*\*\*\*\*

A-1. Mayakrishnan (Aged 34/2020)  
S/o. Alagar

A-2. Balamurugan (Aged 25/2020)  
S/o.Koothan

.... Petitioner/Accused

/Vs/

State through the Inspector of Police,  
Palamedu Forest Cr.No.09/2020

U/s. Tamilnadu Forest Act 1882 - Sec.2,21(D),21(H),41

Wildlife Conservation Act 1972 - Sec.2,9,39,51

429 IPC,

Prevention of Animal cruelty Act - Sec.11(a),(c)

Indian Armed Forces Act 1959 - Sec.20,25

.... Respondent/Complainant

**Accused Remanded on 07.09.2020**

This Bail petition U/s.437 Cr.P.C filed by Tr.C.Raja Advocate for the Petitioners/Accused and of A.P.P. for the State side, this court passed the following.

**ORDER**

Heard.Since offence is triable by Hon'ble Sessions court, Hence this bail petition is Dismissed.

Pronounced by me in open court this the 08th day of September 2020.

(Sd) T.Sindhumathi  
Judicial Magistrate,  
Vadipatti.